

V.odd. 19/12/24

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 1365 of 2020 (O & M)

NATIONAL INSURANCE CO. LTD.
V/s

.... Appellants

SATISH KUMAR AND ORS.

..... Respondents

Notice to:

1) **KARANVIR SINGH SINDHU S/O SH. AMARJIT SINGH SINDHU,
R/O RENTED HOUSE VIKAS NAGAR NEAR NASHA MukTI
KENDRA, TRIPRI TOWN PATIALA (PB) (DRIVER OF CAR NO.
CH-04H-4378)**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **04.03.2024 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 11/1/24

SUPERINTENDENT CIVIL REVISION BRANCH

Semmy clark